MANIPUR GAZETTE

E X T R A O R D I N A R Y
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No.MISCWD-1701/156/2025-WD-WD
GOVERNMENT OF MANIPUR
SECRETARIAT: WORKS DEPARTMENT

OFFICE MEMORANDUM

Imphal, the 14th October, 2025

Subject: Declaration of Emergent/Urgent Work.

The Works Department, Government of Manipur had adopted the Central Public Works Department (CPWD) Manual(s) as per Notification No.52/10/2008-W dated 22.04.2019, and continues to follow the CPWD Manual(s) as updated from time to time.

2. In accordance with Para 1.5 (Works of Inescapable Nature) of the CPWD Manual, the Chief Engineer, PWD, Manipur is the competent authority to declare any work listed therein as Emergent/Urgent Work.

3. However, considering the discrepancies and complaints received in connection with the declaration of emergent works, and in the interest of maintaining transparency and uniformity in decision-making, it has been decided that any declaration of **Emergent/Urgent Work** shall require prior approval from the Chief Secretary, Government of Manipur, through the Administrative Secretary (Works).

4. All concerned officers and authorities are directed to strictly adhere to this procedure henceforth.

5. This O.M. shall come into force with immediate effect.

By Orders & in the name of Governor,

ARUN KUMAR SINHA,
Principal Secretary (Works),
Government of Manipur.

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Digitally signed by
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